

जिसमें बताया गया था कि केरल सरकार को, कालीकट के एक श्री कुन्नीकल नारायणन द्वारा दिल्ली में चीनी दूतावास से चार अबसरों पर मनीग्रार्डर द्वारा एक सौ रुपये से पांच सौ रुपये तक की रकमें प्राप्त किये जाने की जानकारी है। यह भी बताया गया था कि किसी अन्य राज्य सरकार के पास, चीनी दूतावास द्वारा उन भारतीयों को दी गई सहायता के बारे में कोई सूचना नहीं है जिन्होंने हिंसात्मक या तोंड़फोड़ की कार्यवाहियों में भाग लिया है। फरवरी, 1969 से चीनी दूतावास द्वारा किन्ही उग्रवादियों को वित्तीय सहायता दिये जाने के बारे में सरकार के पास कोई सूचना उपलब्ध नहीं है।

(ग) कड़ी सतकंता बरती जा रही है।

Burning of National Flag in a U.P. Village

4574. SHRI DEVEN SEN:
SHRI P. N. SOLANKI:
SHRI A. SREEDHARAN:
SHRI P. M. MEHTA:
SHRI CHANDRIKA PRASAD:
SHRI D. R. PARMAR:
SHRI K. LAKKAPPA:
SHRI ONKAR LAL BERWA:
SHRI YASHPAL SINGH:
SHRI GUNANAND THAKUR:
SHRI S. KUNDU:
SHRI KIKAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the news paper reports that "In the Village Himmatgarh, Thana AGJAIN of U.P. some miscreants had burned the National Flag after it was hoisted on the CHABUTARA of Gandhi on the occasion of Gandhi Centenary;

(b) whether it is also a fact that a joint letter signed by the V.I.Ps and other dignitaries belonging to almost all shades of parties and Independents has sent to the State Chief Minister demanding severe punishment to the culprits as well as to enquire into the whole affair including not registering the complaints by the Police Officials in the matter;

(c) if so, the details of the incident and the above joint letter and the facts thereof; and

(d) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):
(a) Yes, Sir.

(b) According to information received from the state government a letter was received from the Secretary of the District Congress Committee, Unnao, alleging that the national flag, which had been hoisted in village Himmatgarh on the occasion of the Gandhi Centenary, was burnt by some anti-social elements and that local police had not taken action against the miscreants.

(c) and (d). The matter was inquired into by the State authorities. The allegations regarding the burning of the flag were not substantiated. On the other hand, it was brought that while the flag was being hoisted, an adjacent chappar caught fire accidentally and the flag was saved by the villagers from catching fire.

Directions regarding new Constructions issued to South Kanara District authorities

4575. SHRI LOBO PRABHU: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) how directions are being issued to the South Kanara District authorities that on the coastal road, financed by the Centre, no new constructions may be made within 75 metres of the bye-pass and 40 metres of other sections of the road;